

में पटना का रहने वाला है ; मुझे भी सबाल पूछने का मौका दिया जाये ।

SHRI J. M. BISWAS : You should allow him because he comes from Patna.

MR. SPEAKER ; I am not going to be cowed down by shouting. Next question.

Foreign Collaboration in Hotel Industry

*1205. SHRI JYOTIRMOY BASU : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Government are allowing foreign collaboration in the hotel industry ;

(b) if so, the number of such collaborations allowed in 1968, 1969 and first two months of 1970 ;

(c) the particulars of the parties, both

Indian and foreign, separately, involved in each case and the total capital involved in each of the collaboration ; and

(d) the share of the foreign collaborators in each venture and the reasons as to why foreign collaboration is being allowed in the hotel industry ?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) : (a) to (d). Foreign collaboration is being allowed in the hotel industry in view of the acute shortage of suitable accommodation for foreign tourists and the fact that internationally recognised hotel chains make a valuable contribution to the development of foreign tourism.

A statement is laid on the Table of the House giving particulars of the hotel collaborations approved from 1968 to 1970 with requisite details.

Statement

Year	Indian Party	Foreign Party	Estimated Cost of Project	Foreign Collaborator's Investment
(Rs. in lakhs)				
1968	East India Hotels Ltd. (Oberoi) New Delhi	Sheraton International, USA	652.5	52.5 (in foreign exchange)
1969	Metropolitan Hotels Ltd. (Shiv Sagar Estates), Bombay.	Hilton Hotels International, USA.	500.0	30.0 (in foreign exchange)
1970		Nil		

SHRI JYOTIRMOY BASU : While the Government are talking about the curtailment of monopoly they are opening the floodgates to the foreigners to come and monopolise the hotel industry. They are not doing anything to develop the local talent. The target that they have got for 1973 is 10,290 hotel rooms for which they require Rs. 69.87 crores. The plan allocation is a fraction of that amount. May I know how they are going to get the balance of the money ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : The hon Member has prefaced the question with a remark to which I must give a reply. There is no question at all of foreign monopoly. In fact, whatever collaborations are taking place, they are Indian hotels with foreign collaboration ; not foreign hotels. Secondly, even these hotels will constitute only a very small fraction of the hotel beds in this country. The hon. Member is right

when he says that we have a leeway to make to have 10,000 beds by 1973. The projects at present approved by us in the private sector will cover about 5,000 beds and in the public sector will cover about 2,000 beds. Thus, there will be a gap of about 3,000 beds. Therefore, we are encouraging people to come forward. We are encouraging them with finances, fiscal concessions and also by extending our Hotel Loan Development Fund money to the various other types of hotel industries, extending them to the private trusts; charitable trusts and so on. We, therefore, want to allow as widespread public participation as possible to make up the gap which the hon. Member mentioned.

SHRI JYOTIRMOY BASU : According to a report government have accepted another suggestion of the Committee to have foreign involvement in the hotel industry and free foreign collaboration have been approved involving an investment of Rs. 15 crores. I would like to know what is the source of that fund. I would also like to know whether the foreign investors in the hotel industry—I mean the foreign monopolists—will be given any exemption or tax holiday facilities like these given to Indian citizens in the hotel industry.

DR. KARAN SINGH : So far, only one foreign collaboration is functioning in India and that is Inter-Continental in New Dehli. Before I answer this question I would like to take this opportunity to point out that this single hotel is earning about Rs. 1.8 crores in foreign exchange every year. So, the experience of this one hotel has shown that there is a tremendous inflow of foreign exchange when we have an internationally recognised hotel because booking is done on an international basis.

SHRI JYOTIRMOY BASU : And thereby wreck your public sector.

DR. KARAN SINGH : No, not at all. On the contrary, as I was going to say, the presence of a foreign collaboration hotel in any city automatically forces the other hotels also to raise their standards. But for Inter-Continental perhaps there would not have been any incentive to improve the public sector hotels. We have to compete with them and, therefore, it has a very salutary

effect. Whenever any foreign collaboration facility is offered to a hotel it has the effect of raising the standards of other hotels because they have to compete with each other. As far as Asoka is concerned, which is in my particular charge, I can claim today that it is as good as, if not better than, comparative hotels in the private sector.

SHRI JYOTIRMOY BASU : It is a deserted place. Ask any frequenter.

DR. KARAN SINGH : As far as the other point is concerned, as I said, these are Indian companies and not foreign companies. My understanding is that these Indian companies will be entitled to the same fiscal and financial concessions as any other hotel project.

SHRI M. N. NAGHNOOR : The hon. Minister was pleased to say that there would be need for about 10,000 beds. Has the hon. Minister taken into consideration the jumbo jets that are going to bring about increased traffic to India; secondly, what is the number of additional proposals pending before Government, apart from the one mentioned in the statement, for further collaboration for establishing hotels in different parts of the country; and, thirdly, are there any proposals for collaboration by Red countries, like Russia and the East European countries?

DR. KARAN SINGH : It is true that the jumbo jets are likely to bring in more tourists; in fact, I am taking this opportunity of giving some good news to the House, namely, that our tourists showed a very marked increase in the last year. I never get an opportunity to speak; I am invariably guillotined. So, I must take this opportunity today to say that we had a 34 per cent increase in the number of foreign tourists in year 1969 over the year 1968. It is a very encouraging figure.

As to the points the hon. Member has raised, the only foreign collaborations so far under consideration are those that I have mentioned. Some other general proposals have come but we have not yet reached the stage in which they can be given any final consideration. So far as the Soviet Union and other countries of Eastern Europe are concerned, there is no proposal for collaboration but if any proposal is received,

It will receive very careful and fair consideration.

SHRI N. K. P. SALVE : While we do like the Minister to speak, I think when he says that the Ashoka is now coming up and is competitive with the Intercontinental, he is utterly incorrect. Ashoka is a dead place. I do not get complimentary meals; I pay for them. The hon. Minister has said that these collaborations are being permitted because, *Inter alia*, it establishes an association with or access to a chain of hotels. If this relationship with a hotel which has a chain of hotels all around the world helps occupancy, would the Minister consider for the sake of improving the Ashoka—I am all out for the public sector—which is suffering and suffering very badly, having collaboration or suitable assistance or proper arrangements with some foreign chain of hotels so that the Ashoka also comes up as a good hotel in competition with the Intercontinental?

DR. KARAN SINGH : Before I answer the hon. Member's question I must protest against his remark that the Ashoka is dead; on the contrary, I think, anybody who has visited it recently will realise...*(Interruption)*

SHRI N. K. P. SALVE : If he comes with me incognito—he is too handsome...*(Interruption)*

SHRI HEM BARUA : He is so handsome that he will not be able to hide himself.

SHRI PILOO MODY : He can always borrow Shri Nanda's moustache

MR. SPEAKER : You may kindly accompany him some time.

DR. KARAN SINGH : I will be very happy if the hon. Member comes with me to the Ashoka and has his meal.

SHRI N. K. P. SALVE : Incognito.

DR. KARAN SINGH : We have now redone the whole entrance to the Ashoka. It is much brighter than it was before. I am sure, you will see that in the course of the next few months it will really brighten up much more. We are in touch with a German

firm, called Steigenberger, which has well known hotel chains in Europe. We are working out an arrangement under German aid whereby this firm of Steigenberger will give us technical aid—it is not collaboration—and personnel. I can assure the House that the Ashoka has improved tremendously and will continue to improve.

SHRI R. K. BIRLA : May I ask the hon. Minister whether he knows that in any industry foreign collaboration is required for two purposes—either it is technical know-how or it is financial assistance? How many of the foreign collaborations which are existing in the country are for technical know-how and how many for financial assistance?

DR. KARAN SINGH : About the foreign collaboration, there are three aspects...

SHRI S. M. BANERJEE : There are four aspects; the fourth aspect is to serve foreign exchange for their personal use.

DR. KARAN SINGH : Firstly, there is the chain booking; secondly there is the technical expertise wherever necessary and there is also a component of foreign exchange in order to bring in the needed foreign exchange required. These are the three aspects.

SHRI H. N. MUKERJEE : Is it the contention of the hon. Minister that without the impetus and the encouragement, from his point of view, of the foreign collaboration given to the hotel industry, we cannot bring hotel industry to an adequate position and, if that is not so, why don't we insist that we should not have foreign collaboration but that we should have assistance in technical matters in a way as we think fit? Why should we depend so much upon foreign collaboration agreements rather than our own know-how?

DR. KARAN SINGH : It is not my argument to say that it is not possible to improve our hotels without foreign collaboration. What I said was that this element of foreign collaboration is helpful to us. This has been the pattern and this has been adopted in developing countries, like, U.A.R., Iran and even Yugoslavia and

Bulgaria are getting involved in foreign collaborations because that brings the chain booking that is extremely valuable and it also injects an element of expertise and technical assistance which is valuable. I look upon foreign collaboration as a small but a valuable component in our fast developing hotel industry.

MR. SPEAKER : We now take up the Short Notice Question. Shri Prakash Vir Shastri.

श्री मोलहू प्रसाद : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। लोक सभा के संचालन सम्बन्धी नियम सं० 41, उप-नियम 2 के खण्ड 7 की तरफ मैं आप का ध्यान खींचना चाहता हूँ। इसमें लिखा हुआ है—“वह उस विषय से सम्बन्धित नहीं होगा जो मुख्यतया भारत सरकार का विषय न हो।” मैं जानना चाहता हूँ कि यह अल्पसूचना प्रश्न केन्द्र की सूची में, समवर्ती सूची में या राज्य की सूची में—किस सूची में आता है? अगर नहीं आता है तो किस नियम के अंतर्गत इसको स्वीकार किया गया है?

अध्यक्ष महोदय : यह दोनों में आता है। It is a matter of great importance to the country as a whole.

श्री मोलहू प्रसाद : अरे, किस में आता है? समवर्ती सूची में आता है, राज्य की सूची में आता है, केन्द्र की सूची में आता है, तीनों में से किस सूची में आता है?

अध्यक्ष महोदय : आप कहां से आते हैं? Will you please mind addressing the Chair properly? I have given my ruling. This is perfectly relevant. You are unnecessarily disturbing the proceedings of the House.

SHORT NOTICE QUESTION

विभिन्न राज्यों में वार्षिक परीक्षाओं के दौरान छात्रों द्वारा प्रिंसिपलों और अध्यापकों पर आक्रमण

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SNQ. 23. श्री प्रकाशवीर शास्त्री :

श्री रघुवीर सिंह शास्त्री :

श्री चन्द्रिका प्रसाद :

श्री हेम बरुआ :

श्री रा० बरुआ :

क्या शिक्षा तथा युवक सेवा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ राज्यों में परीक्षाओं में नकल करते हुए छात्रों को पकड़ने और ऐसा करने से उन्हें रोकने पर प्रिंसिपलों और अध्यापकों पर छुरे और गोली तक से बार किये जा रहे हैं ;

(ख) यदि हां, तो क्या यह भी सच है कि इससे कुछ प्रिंसिपलों और अध्यापकों की मृत्यु तक हो गई है ;

(ग) यदि हां, तो क्या इसकी रोकथाम के लिए सम्बन्धित राज्य सरकारों से कुछ परामर्श किया गया है ; और

(घ) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) to (d). A statement is laid on the Table of the Lok Sabha.

Statement

There have been press reports of students copying in the examination and attacking teachers and principals with knives and even firing at them. These reports have also stated that some Principals and teachers have died as a result thereof. Two serious incidents referred to were the death of Shri S. P. Upadhyaya, Vice-Principal of the Ikrananand Intermediate College, Mainpuri after being attacked with lathies and knives and the other of injury by shooting of a lecturer in Chemistry in Moradabad. The other serious incident reported was student violence in Stana town in Madhya Pradesh in protest against official hinderance to mass copying.

From enquiries made with the State Government, it appears that the death of Shri Upadhyaya was not directly connected with examinations. The Uttar Pradesh